

# THE GAUHATI UNIVERSITY (AMENDMENT) BILL, 2023

A

## BILL

further to amend the Gauhati University Act, 1947.

Preamble

Whereas it is expedient further to amend the Gauhati University Act, 1947, hereinafter referred to as the principal Act, in manner hereinafter appearing;

Assam  
Act No  
XVI of  
1947

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows:-

Short title, extent  
and  
commencement

1. (1) This Act may be called The Gauhati University (Amendment) Act, 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of  
Section 20.

2. In the principal Act, in section 20,
  - (i) in sub-section (1), in the third line, for the words "Examiner, Local Accounts, Assam", appearing in between the words "by the" and punctuation mark ".", the words "Comptroller and Auditor General of India" shall be substituted;
  - (ii) in sub-section(2), in the third line, for the words "Examiner, Local Accounts, Assam", appearing in between the words "by the" and punctuation mark ".", the words "Comptroller and Auditor General of India" shall be substituted .

*das*  
VETTED BY THE  
LEGISLATIVE DEPARTMENT  
ON 9-9-2023

**STATEMENT OF OBJECT AND REASONS**

The objective to introduce the “The Gauhati University (Amendment) Bill, 2023 ” to enquire financial irregularities, it has become important that account of the university to be checked thoroughly and professionally. This amendment will empower the Comptroller and Auditor General of India for checking and audit the accounts of the University.



( Dr. Ranoj Pegu )

Minister, Education



Principal Secretary

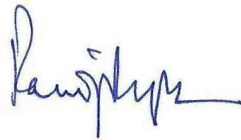
Assam Legislative Assembly

## FINANCIAL MEMORANDUM

There is no financial involvement in the proposed 'Amendment of Gauhati University Act, 1947 which necessitates expenditures from the consolidated fund of the State of Assam.

## MEMORANDUM OF DELEGATED LEGISLATION

There is no provision of delegated Legislation in the proposed 'Amendment of Gauhati University Act, 1947'



( Dr. Ranoj Pegu )

Minister, Education